

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 16th October, 2019

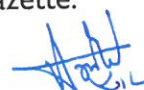
No. 269 A : The Officers named in Column No.2 of the table given below are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
01.	Mr. Jitendra Prasad Singh, Registrar (Admn), J.H.C., Ranchi	Principal District & Sessions Judge, Gumla
02.	Mr. Syed Matloob Hussain, Presiding Officer, Labour Court, Hazaribagh [services recalled from the State Govt. and on repatriation his service placed as mentioned in column no. 3]	Principal District & Sessions Judge, Dumka

By order of the Court
Sd/- Ambuj Nath
Registrar General

Memo. No. 3897 /Apptt. **Dated Ranchi, the 16th October, 2019**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


16.10.19
Registrar General